

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.11.2021 (TUESDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 334 of 2021 (PH)	Sun Pharmaceutical Industries & Anr. Vs. Sumit Binani & Anr.	Shyam Kumar	Sanjay Kapur Arjun Asthana-R1 V.M. Kannan-R2 Jishnu Chowdhury-RP

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By order of Hon'ble Chairperson

**-sd/-
Registrar**